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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 877/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: TNM Metal Pvt Ltd  
V/s.  
Neosym Industry Ltd

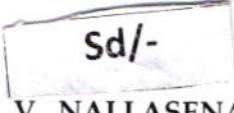
SECTION OF THE COMPANIES ACT: I & BC Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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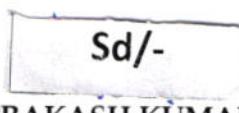
ORDER

TCP No.877/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 15.2.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)